

- (d) if not, the reasons for the delay;
- (e) whether the amount expected of the shares was subscribed to the full; and
- (f) whether any permits have been granted for import of equipment and machinery?

The Minister of Food and Agriculture (Shri A. P. Jain): (a), (b) and (f). The requisite foreign exchange to the extent of Rs 1.5 crore has been provided to the three cooperative sugar factories

(c) and (d) The factory was expected to complete the project by 31st December, 1958 but due to the delay in securing plant and machinery the factory is now expected to go into operation during 1959-60 season

(e) Out of subscribed capital of Rs 11.83 lakhs for the North Arcot District Co-operative Sugar Factory, the share holders have paid Rs. 10.13 lakhs. In addition the State Government has contributed Rs 10 lakhs towards the share capital

Cancer Patients in Delhi and New Delhi

*1126. Shri Jadhav: Will the Minister of Health be pleased to refer to the reply given to Starred Question No 562 on the 4th December, 1958 and state:

(a) the number of cancer patients in Delhi and New Delhi at present and the number during the last five years,

(b) the names of hospitals where there are special beds for treating such patients;

(c) what are the causes of this disease; and

(d) what precautionary measures are being taken to check this disease?

The Minister of Health (Shri Kar-markar): (a) In the absence of statistical data with regard to prevalence of cancer, it is not possible to give the

accurate number of cancer patients. The number of cancer patients (all types) treated in the Irwin and Lady Hardinge Medical College Hospitals during the years 1956, 1957 and 1958 are as follows:

Information for the previous years is not available

Years	No of cases treated
1956	325
1957	539
1958 (upto 30-9-1958)	570

(b) A statement showing the names of the hospitals where treatment of cancer patients is undertaken is laid on the Table of the Sabha [See Appendix IV, annexure No 55]

(c) The factors leading to causation of cancer have not yet been accurately established.

(d) A statement containing the requisite information is laid on the Table of the Sabha [See Appendix IV, annexure No 55]

Airworthiness Section

*1127. Shri Haider: Will the Minister of Transport and Communications be pleased to state.

(a) whether it is a fact that the existing Certificate of Airworthiness Section of I A C, Calcutta is proposed to be wound up by the corporation,

(b) whether there is a proposal to open a Certificate of Airworthiness Section jointly by the private operators of Calcutta; and

(c) if so, the reason therefor?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) No, Sir

(b) No such proposal has so far been received by the Government of India

(c) Does not arise.